

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL Nos. 152 of 2011 &
15 of 2012**

Dated: 29th May, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Kumaon Garhwal Chamber of Commerce ... Appellant(s)
Versus**

**Uttrakhand State Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant(s): -

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1
Mr. Pradeep Misra for R.2**

ORDER

Mr. Pradeep Misra is filing Written Submissions today on behalf of Respondent No.2 in both the matters.

Mr. Buddy A. Ranganadhan appearing for the Commission has filed Written Submissions in Appeal No. 152 of 2011 and seeks some time to file the Written Submissions in Appeal No. 15 of 2012. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for further submissions on **11.07.2012.**

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**